BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL CENTRAL ZONAL BENCH AT BHOPAL (M.P.)

O.A. No. 103/2025(CZ)

IN MATTER OF:

News Item Titled "Illegal commercial activities found at ropeway station on forest land in Jaipur" appearing in the Times of India dated 17.07.2025

............Suo Moto

INDEX TO DOCUMENTS

SL. NO.	DESCRIPTION OF DOCUMENTS	ANNEXURE	PAGE NO.
1.	ACTION TAKEN REPORT IN LIEU OF ORDER DATED 16.09.2025		2-6
2.	Affidavit in Support		7
3.	Copy of the letter dated 07.07.2025	RA/1	8-9
4.	Copy of the FIR dated 17.07.2025	RA/2	10
5.	Copy of the report dated 10.11.2025	RA/3	11
6.	Photographs of the action taken by forest officials	RA/4	12-37

PLACE: JAIPUR
DATE: 12.11.2025

Through

Prachi
12.11.25

PRACHI CHAUDHARY
ASSISTANT CONSERVATOR OF FORESTS,
(Wildlife) Zoo, Jaipur, Rajasthan

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL CENTRAL ZONAL BENCH AT BHOPAL (M.P.)

O.A. No. 103/2025(CZ)

IN MATTER OF:

News Item Titled "Illegal commercial activities found at ropeway station on forest land in Jaipur" appearing in the Times of India dated 17.07.2025

…………Suo Moto

ACTION TAKEN REPORT IN LIEU OF THE ORDER DATED 16.09.2025 PASSED BY THIS HON'BLE TRIBUNAL

1. That in terms of the directions issued by this Hon'ble Tribunal vide order dated 16.09.2025 in Original Application No.103/2025 (CZ), titled News Item Titled "Illegal commercial activities found at ropeway station on forest land in Jaipur" appearing in the Times of India dated 17.07.2025, Respondent No.4 submit this action taken report for kind consideration and appropriate orders. Part of this order is being reproduced as hereunder –

   "5. The Forest Department/DFO is directed to file the status of the forest and in case any encroachment is found on forest area/land, necessary action for removal of the encroachment or protection of the forest land must be initiated according to rules."

2. It is respectfully submitted that the permission for diversion of 0.8735 hectares of forest land for the establishment of a ropeway between Annapurna Temple and Vaishno Devi Temple (Khole Ke Hanuman Ji), Jaipur, was granted by the competent authority of the Forest Department, i.e., the Deputy Inspector General (Central), Ministry of Environment, Forest and Climate Change, Regional Office (Central),

vide Letter No. 8B/Raj./09/13/2019/F.C./1433 dated 29.11.2019, subject to certain stipulated conditions.

3. The licensee, M/s Rock Innovation Private Limited, having its registered office at C-241, Sector-3, Chitrakoot Scheme, Vaishali Nagar, Jaipur, is under an obligation to comply with the latest applicable provisions of the Forest (Conservation) Act, 1980, Rajasthan Forest Act, 1953, Wildlife (Protection) Act, 1972, Environment (Protection) Rules, 1986, and the Rajasthan Ropeway Act, 1996.
4. On the evening of 30.06.2025, it was observed by the Forest Officials that empty plastic wrappers were being discarded from the ropeway trolleys into the forest area adjoining Khole Ke Hanuman Ji. As the act of disposing of plastic waste or debris in forest land constitutes a clear violation of environmental and forest protection regulations, the office of Assistant Conservator of Forests, Nahargarh Biological Park, Jaipur proceeded to the ropeway premises part of the diverted forest land with the intention of issuing necessary directions to the ropeway operator.
5. Upon reaching the site, several unauthorized and illegal activities were found to be taking place within the ropeway premises. Consequently, an inspection of both the upper and lower stations of the ropeway was undertaken. The inspection revealed blatant violations and serious irregularities under the aforementioned statutory provisions.
6. As per the conditions of approval, the licensee is permitted to undertake activities on the 0.8735 hectares of diverted forest land solely for the purposes of constructing and operating buildings, towers, passenger boarding and de-boarding areas, control rooms, electrical panel rooms, maintenance rooms, storage rooms, DG rooms, parking spaces, waiting areas, toilets, washrooms, and drinking water facilities at the lower station; and for buildings, towers, passenger boarding and de-boarding areas, electrical panel rooms, maintenance rooms, storage rooms, DG rooms,

waiting areas, toilets, washrooms, and drinking water facilities at the upper station. Any activity beyond these specified uses constitutes a violation of the terms of diversion.

7. However, during the inspection, the following serious irregularities and illegal commercial activities were detected within the ropeway premises, posing potential risks to the surrounding forest and wildlife habitat:

a) An unauthorized restaurant has been constructed and is being operated at the upper station, where hot food and beverages are being prepared and sold at exorbitant rates by lighting fires an act strictly prohibited within forest areas.

b) Food and beverages such as tea, coffee, samosas, kachoris, momos, chowmein, sandwiches, dosas, noodles, popcorn, and patties are being served in plastic cups, glasses, and plates, contrary to environmental regulations.

c) A dangerous zipline stunt, involving cycling on a suspended wire with 360° rotation, is being operated at the upper station for a fee, without requisite permission.

d) Packaged food items in plastic wrappers are being sold at inflated prices at the upper station.

e) Bottled water is being sold at unauthorized rates at the upper station.

f) A large stockpile of construction materials was found at the upper station, evidently brought in for the unauthorized construction of commercial shops.

g) Illegal stalls selling clothes, toys, souvenirs, incense sticks, prasad, beedis, cigarettes, matches, and lighters have been set up at the upper station.

h) Fish spa and body massage shops are operating illegally at the upper station.

i) Shops vending cold drinks, dairy products, juices, and ice cream were also found in operation at the upper station.

j) Paid photo and video booths have been established at the upper station.

k) Gaming and shooting stalls were found operating at the lower station.

l) High-intensity halogen lights have been installed at both the upper and lower stations, which may disturb the forest fauna.

m) No waste collection bins were found at either station, resulting in plastic waste being blown into the forest area by wind.

n) Despite the stipulation to install a solar power plant to minimize generator usage and reduce pollution, no such installation was found.

o) It was observed that the actual area under use exceeds the sanctioned 0.8735 hectares of diverted forest land

8. It is evident that the licensee has been conducting several unauthorized commercial and non-commercial activities within the forest area, detrimental to forest conservation, wildlife protection, and environmental integrity. The licensee is not permitted to engage in any activity other than those expressly sanctioned for the purpose of the ropeway operation. Such activities constitute gross violations of the conditions imposed under the Forest (Conservation) Act, 1980.

9. Accordingly, the Office of the Assistant Conservator of Forests, Nahargarh Biological Park, Jaipur, vide its letter dated 07.07.2025, requested the Deputy Conservator of Forests (Wildlife Zoo), Jaipur, to initiate appropriate legal and administrative action against the licensee firm, M/s Rock Innovation Private Limited, for the aforementioned violations. Copy of the letter dated 07.07.2025 is annexed herewith and marked as **ANNEXURE RA/1.**

10. That after receiving a letter from Assistant Conservator of Forests, Wildlife Zoo, Jaipur, an FIR dated 17.07.2025 was registered against Rok Innovation Private Limited as per the provisions of the Rajasthan Forest

Act 1953 and Wildlife Protection Act 1972. A complaint was registered and action was taken, and all activities conducted on the ropeway other than diversionary purposes were stopped. As per the report of Regional Forest Officer, Jaipur dated 10.11.2025 currently, all activities other than the ropeway are completely closed at the said location. Copy of the FIR dated 17.07.2025 is annexed herewith and marked as **ANNEXURE RA/2.** Copy of the report dated 10.11.2025 is annexed herewith and marked as **ANNEXURE RA/3.** Photographs of the action taken by forest officials are annexed herewith and marked as **ANNEXURE RA/4.**

11. That the present report along with its enclosures may kindly be taken on record as compliance by the Forest Department in furtherance of the order dated 16.09.2025.

12. Affidavit is attached in support of this report.

PLACE: JAIPUR
DATE: 12.11.2025

Through

Prachi 12.11.25

PRACHI CHAUDHARY
ASSISTANT CONSERVATOR OF FORESTS,
(Wildlife) Zoo, Jaipur, Rajasthan

BEFORE THE NATIONAL GREEN TRIBUNAL CENTRAL ZONE BENCH AT BHOPAL

O.A. No.103/2025(CZ)

IN MATTER OF:

News Item Titled "Illegal commercial activities found at ropeway station on forest land in Jaipur" appearing in the Times of India dated 17.07.2025

NOTARY DILIP MOURYA ADVOCATE JAIPUR (RAJ.) INDIA Regd. No. 4855 GOVT. OF INDIA

...........Suo Moto

AFFIDAVIT

I Prachi Chaudhary, D/o Sh. Bahadur Singh, Age: 24 Years, **Post:** Assistant Conservator of Forest, R/o B-104, Jawahar Nagar Bharatpur do hereby solemnly affirm on oath and state as under:-

1. That I am officer in-charge on behalf of Respondent No.6 and well acquainted with the facts of the present case and the reply has been drafted by counsel for Respondent No.6 on my instructions and contents thereof, have also been explained to me.

2. That I have read and understood the same and the reply to the application is true further nothing has been concealed by the Respondent.

3. That affidavit is executed in support of this reply to original Application.

Prachi 12.11.25

DEPONENT

(प्राची चौधरी)
प्रावैधिक सहायक एवं सहायक
... वन्यजीव चिड़ियाघर
जयपुर

VERIFICATION

The above named deponent do hereby verify that the contents of the aforesaid affidavit from paragraph 1 to 3 are true and correct to the best of my knowledge and belief.

Verified on this Nov. 12 day of 2025.

Prachi 12.11.25

DEPONENT

(प्राची चौधरी)
प्रावैधिक सहायक एवं सहायक
... वन्यजीव चिड़ियाघर

ATTESTED
12 NOV 2025
NOTARY PUBLIC JAIPUR (RAJ.) INDIA

ANNEXURE RA/1

कार्यालय सहायक वन संरक्षक, नाहरगढ जैविक उद्यान, जयपुर

दिनांक : 07/07/2025

क्रमांक : 206

निमित : उप वन संरक्षक (वन्यजीव) महोदय,
चिड़ियाघर, जयपुर।

विषय : अन्नपूर्णा मन्दिर से वैष्णों देवी मन्दिर (खोले के हनुमान जी) जयपुर पर स्थापित रोप–वे में पाई गई अनियमितताओं व वन संरक्षण अधिनियम 1980, राजस्थान वन अधिनियम 1953, वन्यजीव (संरक्षण) अधिनियम 1972, पर्यावरण संरक्षण अधिनियम 1986 एंव राजस्थान रज्जूमार्ग अधिनियम 1996 के उलंघन के सम्बन्ध में।

F.C.A.
10/7

महोदय,

उपरोक्त विषय में निवेदन है, कि अन्नपूर्णा मन्दिर से वैष्णों देवी मन्दिर (खोले के हनुमान जी) जयपुर पर स्थापित रोप–वे हेतु 0.8735 हेक्टर वन भूमि के डायवर्जन की अनुमति वन विभाग के सक्षम अधिकारी यथा उप महानिरीक्षक (केन्द्रीय) पर्यावरण, वन एंव जलवायु परिवर्तन मंत्रालय क्षैत्रीय कार्यालय (मध्य) के पत्रांक 8बी/राज./09/13/2019/एफ.सी./1433 दिनांक 29.11.2019 द्वारा आवश्यक शर्तो के अध्यधीन दी गई थी।

अनुज्ञप्तिधारी मै. रोक इनोवेशन प्राईवेट लिमिटेड, सी–241, सेक्टर–3, चित्रकूट स्कीम, वैशाली नगर, जयपुर नियमानुसार वन (संरक्षण) अधिनियम 1980, राजस्थान वन अधिनियम 1953, वन्यजीव (संरक्षण) अधिनियम 1972, पर्यावरण संरक्षण नियम 1986 एंव राजस्थान रज्जूमार्ग अधिनियम 1996 के अद्यतन लागू प्रावधानों की पालना करने के लिए बाध्य है।

दिनांक 30.06.2025 की सायं को निम्न हस्ताक्षरकर्त्ता द्वारा खोले के हनुमान जी वनक्षेत्र में रोप–वे की ट्राली से खाली प्लास्टिक के रेपरों को गिरते हुए देखा। चूंकि वनक्षेत्र में प्लास्टिक कचरा/मलबा गिराना नियम विरूद्ध है, इसलिए रोप–वे संचालक को आवश्यक हिदायत देने की मंशा से निम्न हस्ताक्षरकर्त्ता द्वारा रोप–वे परिसर जो कि डायवर्टेड वनभूमि भी है, पर पहुँचा। मौके पर रोप–वे परिसर में कई नियम विरूद्ध गतिविधियों संचालित होती पाई जाने पर निम्न हस्ताक्षरकर्त्ता द्वारा रोप–वे के अपर स्टेशन व लोवर स्टेशन का घूमफिर कर निरीक्षण किया गया। जिसमें वन (संरक्षण) नियम 1980, राजस्थान वन अधिनियम 1953, वन्यजीव (संरक्षण) अधिनियम 1972, पर्यावरण संरक्षण नियम 1986 एंव राजस्थान रज्जूमार्ग अधिनियम 1996 का सरासर उलंघन व गंभीर प्रकृति की अनियमितताऐ पाई गयी।

नियमानुसार अनुज्ञप्तिधारी द्वारा 0.8735 हेक्टर डायवर्टेड वन भूमि पर रोप–वे के **लोवर स्टेशन** पर भवन, टॉवर, यात्रियों के लिए बोर्डिंग व डी–बोर्डिंग क्षेत्र, नियंत्रण कक्ष, इलेक्ट्रीक पैनल कक्ष, संधारण कक्ष, भण्डार कक्ष, डी.जी. कक्ष, पार्किंग, प्रतीक्षा क्षेत्र, टॉयलेट, बॉशरूम व पीने के पानी की सुविधा के अलावा कोई गतिविधि संचालित नही की जा सकती हैं तथा इसी प्रकार **अपर स्टेशन** पर भी भवन, टॉवर, यात्रियों के लिए बोर्डिंग व डी–बोर्डिंग क्षेत्र, इलेक्ट्रीक पैनल कक्ष, संधारण कक्ष, भण्डार कक्ष, डी.जी. कक्ष, प्रतीक्षा क्षेत्र, टॉयलेट, बॉशरूम व पीने के पानी की सुविधा के अलावा कोई गतिविधि संचालित नही की जा सकती है।

रोप–वे परिसर में गंभीर प्रकृति की निम्न अनियमितताऐ व अवैध व्यावसायिक गतिविधियां पायी गई। जो वनक्षेत्र के लिए कभी भी खतरनाक साबित हो सकती हैं :–

1. रोप–वे के अपर स्टेशन पर स्थाई निर्माण करके अवैध रूप से रेस्टोरेन्ट संचालित किया जा रहा है। जिसमें अग्नि प्रज्वलित कर यात्रियां को महंगी दर पर गर्म पेय पदार्थ व गर्म खाद्य सामग्री नियम विरूद्ध तरीके से बेची जा रही है।
2. रोप–वे के अपर स्टेशन पर गर्म पेय पदार्थ (यथा चाय व काफी आदि) व गर्म खाद्य सामग्री यथा समोसा, कचोरी, मोमोज, चाउमीन, सेण्डवीच, डोसा, नूडल्स, पोपकोर्न, पैटीज, आदि प्लास्टिक के कपों/गिलासों/पलेटों में नियम विरूद्ध तरीके से दिया जा रहा है।
3. रोप–वे के अपर स्टेशन पर उँचाई पर तार पर 360° पर साईकिल चलाने जैसा खतरनाक करतब (जिपलाईन) अतिरिक्त शुल्क ले कर नियम विरूद्ध तरीके से किया जा रहा है।

उप वन संरक्षक (वन्यजीव)
क्रमांक 3092
दिनांक 10/7/25
चिड़ियाघर, जयपुर

4. रोप–वे के अपर स्टेशन पर प्लास्टिक पैक वाली विभिन्न प्रकार की खाद्य सामग्री महंगी कीमतों पर नियम विरूद्ध तरीके से बेची जा रही है।
5. रोप–वे के अपर स्टेशन पर पानी की बोतल महंगी दर पर नियम विरूद्ध तरीके से बेची जा रही हैं।
6. रोप–वे के अपर स्टेशन पर काफी मात्रा में भवन निर्माण सामग्री पडी हुई है, जो अन्य नियम विरूद्ध तरीके से व्यावसायिक दुकाने बनाने के लिए मंगवाई गयी हैं।
7. रोप–वे के अपर स्टेशन पर कपडे, खिलाने, सोवनियर आईटम, धूप बत्ती, अगरबत्ती, प्रसाद, बीडी–सिगरेट, माचिस, लाईटर आदि बेचने हेतु नियम विरूद्ध तरीके से स्टॉल लगा रखी हैं।
8. रोप–वे के अपर स्टेशन पर फिश स्पा व बोडी मसाज की शॉप भी लगी हुई हैं।
9. रोप–वे के अपर स्टेशन पर कोल्ड ड्रिंक, डेयरी उत्पाद, ज्यूस, आईस क्रीम आदि की शॉप लगी हुई हैं।
10. रोप–वे के अपर स्टेशन पर फोटो व विडियो के पेड स्टेशन बना रखे हैं।
11. रोप–वे के लोवर स्टेशन पर गेम व सूटिंग खिलाने की शॉप भी लगी हुई हैं।
12. रोप–वे के अपर व लोवर स्टेशन पर उच्च घनत्व वाली हेलोजन लाईट लगी हुई हैं।
13. रोप–वे के अपर व लोवर स्टेशन पर व्यवस्थित कचरा पात्र नही पाये गए जिससे प्लास्टिक कचरा जंगल में हवा से उडता व गिरता पाया गया।
14. विद्युत खपत में कमी करने व जनरेटर के प्रदूषण रोकने के उद्‌देश्य से नियमानुसार सोलर एनर्जी प्लान्ट प्राथमिकता से लगाया जाना होता है। लेकिन यहाँ सोलर नही लगा होना पाया गया।
15. रोप–वे के लिए 0.8735 हेक्टर वन भूमि को डायवर्टेड किया गया है। लेकिन प्रथम दृष्ट्या में डायवर्टेड वनभूमि से ज्यादा वनक्षेत्र का उपयोग किया जाना प्रतीत होता है।

अनुज्ञप्तिधारी द्वारा उक्तानुसार संचालित ऐसी व्यावसायिक व गैर व्यावसायिक गतिविधियॉ है जो वनक्षेत्रों, वन्यजीवों व पर्यावरण के प्रतिकूल है। अनुज्ञप्तिधारी द्वारा जिस प्रयोजन के लिए वन भूमि का डायवर्जन करवाया गया है, उस प्रयोजन के अलावा किसी भी अन्य गतिविधि का संचालन करना नियम विरूद्ध है। वनक्षेत्र में इस तरह की गतिविधियां संचालित करना नियमों का सरासर उलंघन है। जो उनकी अनुज्ञा निरस्त करने के लिये पर्याप्त आधार हैं।

अतः अनुज्ञप्तिधारी फर्म मै. रोक इनोवेशन प्राईवेट लिमिटेड, सी–241, सेक्टर–3, चित्रकूट स्कीम, वैशाली नगर, जयपुर के विरूद्ध आवश्यक कार्यवाही करवाने व अधिनियमों, नियमो एंव उपनियमों की पालना करने हेतु पाबन्द करवाने का कष्ट करावें। ताकि उक्त गतिविधियों के संचालन से वनक्षेत्रों, वन्यजीवों व पर्यावरण पर होने वाले प्रतिकूल प्रभावों को रोका जा सके।

भवदीय

(देवेन्द्र सिहं राठौड)
सहायक वन संरक्षक
नाहरगढ जैविक उद्यान, जयपुर

क्रमांक :

दिनांक :

प्रतिलिपि : क्षेत्रीय वन अधिकारी, जयपुर (प्रादेशिक) को दी जाकर लेख है, कि आप अन्नपूर्णा मन्दिर से वैष्णों देवी मन्दिर (खोले के हनुमान जी) जयपुर पर स्थापित रोप–वे पर संचालित उक्त नियम विरूद्ध गतिविधियों को तत्काल बन्द करवाकर नियमानुसार आवश्यक कार्यवाही कर सूचित करें तथा यह सुनिश्चित करे की भविष्य में ऐसा नही होने पाये।

sd/-

सहायक वन संरक्षक
नाहरगढ जैविक उद्यान, जयपुर

फार्म नं

F.D. Form No. 8

वन विभाग, राजस्थान

अपराध की प्रारम्भिक सूचना

तृतीय प्रति

पुस्तक / क्रमांक 20

1. तारीख रिपोर्ट 17/07/25 पृष्ठ क्रमांक
2. दोषी का नाम, जाति एवं निवास स्थान Rok Innovation Private Limited
3. अपराध का विवरण रोप-वे पर अवैध रूप से व्यावसायिक गतिविधियां संचालित करना।
4. घटना का स्थान खोले के हनुमान जी रोप वे
5. दिनांक अपराध करने का 17/07/25
6. विवरण पैदावार जंगल जो पकड़ी गई व जो कार्यवाही की गई RFA 1953 व WLPA 1972 के (धारा-26) (धारा-27, 30, 32, 33) अन्तर्गत कार्यवाही की गई।
7. किसकी सुपुर्दगी में रखा गया ? कब्जे सरकार के
8. नाम साक्षी 1. श्री शंकर लाल मीना (स. वनपाल)
   2. श्री दिनेश चौधरी (वनरक्षक)

1. अभियुक्त का नाम } पीछे अंकित है
2. जब्तशुदा सामान }

हस्ताक्षर रिपोर्ट कुनिन्दा

वनपाल
नाका सुरक्षा?
रेन्ज जयपुर (प्रादेशिक)

रिपोर्ट कुनिन्दा को सूचना मिलने पर ... यह सूचना रवाना करनी चाहिये।

ANNEXURE RA/4

कार्यालय क्षेत्रीय वन अधिकारी जयपुर (प्रादेशिक)

क्रमांक एफ( )व.अ. / क्षे.व.अ. / 2025–26 / 2126 दिनांक 10 / 11 / 2025

निमित्त

श्रीमान प्रावैधिक सहायक एवं
सहायक वन संरक्षक (वन्यजीव)
चिड़ियाघर जयपुर

विषयः—Original Application No. 103/2025 Suo Motu V/S State of Rajasthan राष्ट्रीय हरित प्राधिकरण सेंट्रल जोन, भोपाल प्रकरण में कार्यालय प्रधान मुख्य वन संरक्षक जयपुर के आदेश दिनांक 18.09.2025 के क्रम में।

संदर्भः— श्रीमान के पत्रांक 4748—4749 दिनांक 07.11.2025 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि इस कार्यालय अधीन वनखण्ड आमागढ नाका सुरजपोल में अन्नपूर्णा माता मन्दिर से वैष्णों देवी मन्दिर (खोले के हनुमान जी) तक Rok Innovation Privited Limited द्वारा रोप वे संचालित है। उक्त रोप वे का निरीक्षण श्रीमान सहायक वन संरक्षक नाहरगढ जैविक उद्यान जयपुर द्वारा किया गया एवं निरीक्षण उपरान्त श्रीमान ने अपने पत्रांक 207 दिनांक 07.07.2025 से रोप—वे पर संचालित अवैध गतिविधियों को तत्काल रोकने के निर्देश प्रदान किये।

श्रीमान सहायक वन संरक्षक का उक्त पत्रांक अद्याहस्ताक्षरकर्ता को दिनांक 16.07.2025 को प्राप्त होते ही तत्काल वनपाल नाका सुरजपोल को रोप—वे पर चल रही अवैध गतिविधियों को बन्द करने हेतु निर्देशित किया गया। वनपाल नाका सुरजपोल ने दिनांक 17.07.2025 को उक्त फर्म के विरूद्व राजस्थान वन अधिनियम 1953 एवं वन्यजीव संरक्षण अधिनियम 1972 की धाराओं के तहत एफ.आई.आर. दर्ज कर कार्यवाही की गयी एवं रोप—वे पर डावर्जन प्रयोजन के अतिरिक्त संचाालित समस्त गतिविधियों को बन्द करवा दिया गया। श्रीमान जी वर्तमान में उक्त स्थान पर रोप—वे के अतिरिक्त समस्त गतिविधियां पूर्णतः बन्द है। रिपोर्ट सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नः—उपरोक्तानुसार

भवदीय

(जितेन्द्र सिंह शेखावत)
क्षेत्रीय वन अधिकारी
जयपुर प्रादेशिक

विधि
7/11

उप वन संरक्षक (वन्यजीव) चिड़ियाघर, जयपुर
क्रमांक 5863
दिनांक 10/11/25

Office order 2022-23/WLA

ANNEXURE RA/4

प्रवेश
ENTRY
Latitude: 26.931305
Longitude: 75.854225
Elevation: 543.11±24.3 m
Accuracy: 1.9 m
Time: 07-17-2025 15:01
Note: beat Shri khole ke Hanuman Ji rop ve
Powered by NoteCam

79
RUPEES PER PERSON
FOR 5 MIN
दूर रहें।
Latitude: 26.934534
Longitude: 75.851567
Elevation: 455.79±1.15 m
Accuracy: 13.84 m
Time: 07-17-2025 14:49
Note: c
Powered by NoteCam

ELGI
आपातकालीन नम्बर
EMERGENCY NO.
WAITING AREA
EXIT
Latitude: 26.934561
Longitude: 75.851557
Elevation: 455.79±1.07 m
Accuracy: 8.207 m
Time: 07-17-2025 14:50
Note: c
Powered by NoteCam

ROPEWAY
CARNIVAL GAME ZONE
RING GAME
Latitude: 26.934084
Longitude: 75.851912
Elevation: 457.79±3.44 m
Accuracy: 8.939 m
Time: 07-17-2025 14:47
Note: c
Powered by NoteCam

Latitude: 26.934593
Longitude: 75.851533
Elevation: 455.79±1.22 m
Accuracy: 8.493 m
Time: 07-17-2025 14:50
Note: c
Powered by NoteCam

प्रवेश
ENTRY
Latitude: 26.931357
Longitude: 75.854113
Altitude: 492.3±144.0 m
Accuracy: 9.0 m
Time: 07-17-2025 15:00
Note: beat Shri khole ke Hanuman Ji rop ve
Powered by NoteCam

79
Latitude: 26.934486
Longitude: 75.851578
Elevation: 455.79±1.79 m
Accuracy: 11.48 m
Time: 07-17-2025 14:50
Note: c
Powered by NoteCam

Latitude: 26.931355
Longitude: 75.854201
Elevation: 537.91±19.2 m
Accuracy: 2.0 m
Time: 07-17-2025 15:02
Note: beat Shri khole ke Hanuman Ji rop ve
Powered by NoteCam

Latitude: 26.934525
Longitude: 75.851576
Elevation: 455.79±1.58 m
Accuracy: 8.26 m
Time: 07-17-2025 14:51
Note: c
Powered by NoteCam

Latitude: 26.931685
Longitude: 75.854289
Elevation: 333.71±1.98 m
Accuracy: 21.5 m
Time: 07-17-2025 15:27
Note: c
Powered by NoteCam

ROPEWAY CANTEEN
Masala Dosa
Noodles
Momos
Pani-Puri
Popcorn
Hot Coffee
Cold Coffee
Tea
Ice-Cream
Cold Drinks
Pattis
Samosa
Mango Shake
Pineapple Shake
Banana Shake
VOLTAS
VOLTAS
Cream Bell
रोप–वे में बैठने के लिए टोकन नं. प्राप्त कर, अपने टोकन नं. का इंतजार करें
टिकिट के साथ टोकन नं. लेना आवश्यक है।
॥ जय माता दी ॥
॥ श्री गणेशाय नमः ॥
॥ ॐ हनुमतांय नमः ॥
कोल्ड ड्रिंक
चाय
कॉफी
बिस्किट
डोसा
चाउमिन
मोमोज
सेण्डवीच

Cummins
Power Generation
SUDHIR
www.cummins.com
Nircon
Nircon
श्री खोले के हनुमान

BODY MASSAGE
BENEFITS:
Stress Relief : Reduce stress and anxiety, and improve mental clarity.
Pain relief : Relieve muscle tension, headaches, and pain associated with conditions like carpal tunnel syndrome and tendonitis.
Improved Sleep : Help you sleep more deeply and restfully, which can lower stress and cortisol levels.
Improved Circulation : Improve circulation by loosening muscles and tendons.
Increased Flexibility : Promote flexibility and improve mobility.
Reduced Risk of Injury : Help prevent repetitive stress injuries.
Improved Immune Function : Increase immune function.
Improved Focus and Energy : Increase focus, energy, and mental clarity.
Elimination of Toxins : Help release toxins through your blood and lymphatic systems
FishSpa®
experience
· Remove Dead Skins
· Improves Blood Circulation
· Heal Cracks In The Feet
· Makes Skin Smooth & Soft
· Micro Massage
· Reduces Stress & Strain
· Release Medicinal Enzymes on Feet
· Helps New Skin To Grow
VIVA
UNDER THE SUN

सोवनियर आईटम
बच्चों के खिलोने
धूप बत्ती
अगरबत्ती

Ropeway Stops En-Route
For Few Minutes For
You Taking Photographs
ZIPLINE
JUST ₹150
ROPEWAY CANTEEN
Masala Dosa
Noodles
Momos
Pani-Puri
Popcorn
Hot Coffee
Cold Coffee
Tea
Ice-Cream
Cold Drinks
Pattis
Samosa
Mango Shake
Pineapple Shake
Banana Shake
VOLTAS
VOLTAS

DAHI
PURI
MONSTER
ENERGY

ROPEWAY
CARNIVAL GAME ZONE
KHOLE KE HANUMAN JI ROPEWAY
MY UNFORGETTABLE
KHOLE KE HANUMAN JI ROPEWAY
EXPERIENCE IN JAIPUR
ROPEWAY
प्रसाद
पूजा का सामान
फूल माला
BALLOON SHOOTING
BALL IN THE BUCKET
BUCKET GAME
DART GAME
RING GAME
बाहर जाने का रास्ता
रोप वे जाने का रास्ता

Latitude: 26.931738
Longitude: 75.854516
Elevation: 334.21±7.22 m
Accuracy: 3.79 m
Time: 07-02-2025 16:17
Note: c
Powered by NoteCam

KHOLE KE HANUMAN JI ROPEWAY, JAIPUR
A UNIT OF ROK INNOVATION PVT. LTD.
GST : 08AAGCR2221P1Z5
FACILITY AVAILABLE
Jungle Trail
Selfie Point
Sunset Point
TECHNICAL INFORMATION
Cabin Type : 06 Seater
No. of Cabins : 12
Length of the Ropeway : 400 Meters Approx
Elivation Difference : 90 Meters Approx
Type of Ropeway : Fixed Grip Pulsuated
Speed : 3-4 Meters/Second
Travel Time : 05 Minutes
Capacity : 500 Passenger per Hour
Ticket Rate is 189/- inclusive GST. Please check ticket with the amount given by you before leaving ticket window.
Along the ticket a hand band should also be taken which must be worn till completion of Ropeway ride
If the Child is more than 5 years of age or 110 cms tall (either one) then a Full Ticket will be charged.
To avoid inconvenience take proper ticket as per company policy and rates.
Personal cabin is also available, for this you have to buy at least 6 tickets per cabin
सामान्य सूचना एवं निर्देश
GENERAL INFORMATION ON ADMISSION
Rights of Admission is Reserved.
Ladies in Advance Stages to Pregnancy & People Suffering from Communicable Diseases, Rare Ailments or Fear of Height are not Permitted to travel. People Still Traveling despite being in above conditions, are travelling at their own risk and are not eligible for any compensation in case of any incident or accident. They are however liable to pay damages to management arising from other claims.
Children below 12 years of age are not permitted to travel alone in ropeway.
Carriage of fire arms, inflammable material or consumption of alcohol or smoking withing Ropeway Premises or in cabin is strictly prohibited.
Ropeway Management reserves to security check of all passengers and their belongings.
Ropeway Management is not responsible for loss or damage to any personal belongings of the passengers. Please keep it safely
Ropeway is safe mode of travel, however in event of any accident, the liability of Ropeway Management is limited to Rs.Two Lacs only as per policy.
Ropeway Management shall return only the balance of fare of incomplete journey, in event of stoppage of ropeway arising due to unforeseen conditions.
Please submit your complaints/suggestions or appreciation to What's App no 8279077557. It will help us improve our services.
Please keep Ropeway premises and cabin clean. The entire premises is under CCTV Surveillance and passengers are liable to pay fine for any Damages.
Do not stand in the cabin & please sit equally on both sides.
Ropeway stops Two Times en Route, it re-start shortly.
Leaning or peeping out may be dangerous for you & fellow passengers.
Please keep children away from the windows.
Smoking or ditching garbage outside is strictly prohibited.
Please keep your ticket with you for return journey.
In Case of Emergency/Complaint Contact No. 8279077556
KHOLE KE HANUMAN JI
ROPE WAY
पहाड़ों पर स्थित माता वैष्णो देवी दर्शन के लिए
45 मिनट की यात्रा मात्र 5 मिनट में
SKY CYCLE
ZIPLINE
HUMAN GYRO
CYCLE 360
FISH SPA
MASSAGE CHAIR
DOORBIN TELESCOPE
KIDS ELECTRIC CAR
KIDS JUMPING BOUNCER
RESTAURANT
आपातकालीन नम्बर
EMERGENCY NO.
कन्ट्रोल रूम – 100
पुलिस थाना – 0141-2641067
फायर ब्रिगेड – 101
हॉस्पिटल – 102 / 108
हैल्प लाइन नं. – 8279077556/7

श्री खोले के हनुमान जी रोप-वे
पधारने पर आपक
Nircon
Nircon
TOILET
FEMALE

Gents Toilet
Latitude: 26.931729
Longitude: 75.854462
Elevation: 334.21±3.24 m
Accuracy: 21.19 m
Time: 07-02-2025 16:18
Note: c
Powered by NoteCam

3060M
Latitude: 26.931694
Longitude: 75.85443
Elevation: 334.21±8.89 m
Accuracy: 40.3 m
Time: 07-02-2025 16:16
Note: c
Powered by NoteCam

MANUFACTURED BY : SUDHIR POWER LTD.
(UNIT III) EPIP, KARTHOLI
BARI BRAHMANA, JAMMU - 181 133 (J & K)
This Product conforms to the ENVIRONMENT (Protection) Rules 1986 and notification No. G.S.R. 371 (E) Dated 17th May 2002. (Noise Limit for Diesel generator sets up to 1000 KVA) - 75dB at 1 meter Distance.
CIN No. : U74899DL1995PLCO73261
Type approval Certificate No. : SGK-500-II/2014/4550
Product Model : SGK-500KVA
Sr. No. : 0523K02222J3
Date of Manufacturing : 29/05/2023

Ropeway Stops En-Route
For Few Minutes For
You Taking Photographs
कृपया कचरा
डस्टबीन में
ही डालें।
रोप–वे में बैठने के लिए
Latitude: 26.934498
Longitude: 75.851461
Elevation: 455.99±1.54 m
Accuracy: 2.0 m
Time: 07-17-2025 19:54
Note: beat Shri khole ke Hanuman Ji rop ve
Powered by NoteCam